

to 19 of the Reorganisation and Reinforcement Scheme, Railway Board Secretariat Stenographers' Service, as reproduced in the Annexure laid on the Table of the Sabha. [See below].

Annexure

Extract of paras 14, 18 and 19 from Reorganisation and Reinforcement Scheme, Railway Board's Secretariat Stenographers' Service.

14. Grade I—Rs. 275—25—500/Rs. 350—25—650 (AS)

Promotion to Grade I will be by selection ordinarily from amongst Stenographers who have not less than 8 years' seniority in Grade II (Combined).

* * * *

18. An officer of Grade I of the Stenographers' Service may, after selection by a Directors' Committee be deputed for service in Category B of the Railway Board's Secretariat Service for a period of one year to obtain training as a Section Officer. On such deputation he will draw pay in his own scale of pay as Stenographer. Not more than two persons shall be on such deputation at a time.

* * * *

19. An officer who has held posts in Grades I and II of the Stenographers service for a period of not less than 8 years of which at least 4 years must have been in Grade I, and who has also worked in Category B or Category C posts of the Railway Board's Secretariat Service for at least one year, will be eligible for appointment as officiating Section Officer of the Railway Board's Secretariat Service. Such promotions will be made with reference to an order of preference established among the eligible members by the Departmental Promotion Committee consisting of three Directors of the Railway Board. On the basis of the record of his work in the Railway Board's Secretariat Service he may be absorbed permanently in the Section Officers' Grade of that service and will thereafter be treated in all respects as a member of the Railway Board's Secretariat Service. For this purpose, two posts in Section Officers' Grade of the Railway Board's Secretariat Service will be reserved for absorption of officers of the Railway Board's Secretariat Stenographers' Service.

CENTRAL OFFICIAL IN M/S WESTINGHOUSE, SAXBY AND FARMER, CALCUTTA

*576. SHRI M. K. MOHTA : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that Government propose to nominate one of their officials as a Director in M/s. Westinghouse Saxby and Farmer, Calcutta on the request of the Government of West Bengal;

(b) if so, the conditions on which the Central Government official is proposed to be nominated as a Director of the said firm; and

(c) the reasons for nominating a Central Official when the Central Government are not participating in the share capital of the firm?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) On the request of the West Bengal Government, the Government have nominated Shri I. B. Bose, Chief Signal & Telecommunication Engineer, South Eastern Railway as a Director of the firm.

(b) The official will be only a part time Director. He will continue to be Railway Officer and continue to draw his emoluments from Railway Revenues. The allowances, if any, payable to him as a Director of the firm will be regulated under the normal rules.

(c) The nomination of a Railway official on the Board of Directors has been made on the request of the West Bengal Government. The Railways have advanced an amount of Rs. 20 lakhs to the West Bengal Government to be adjusted against future works to be executed or future supplies to be made by the firm. The advance is for a period of one year and is subject to State Government paying interest at 6% per annum on the amount of the advance.

DISTRIBUTION OF AUTOMOBILE TYRES FOR SALE

*577. SHRI P. C. MITRA :
SHRI R. B. SINHA :

Will the Minister of INDUSTRIAL DEVELOPMENT INTERNAL TRADE AND COMPANY AFFAIRS be state :

(a) The criteria adopted for the distribution of auto-mobile tyres for sale in the country and whether any directions in this behalf been issued to the manufacturing companies;

(b) how Government ensure that the distribution is made equitably and according to the needs of each State; and

(c) whether any quota has been fixed for sale by the consumers' cooperative societies, particularly those which sell petrol to consumers; and if not, what are the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Government have not issued any directions to the manufacturing companies for the distribution of automobile tyres for sale in the country.

(b) Manufacturing Companies allocate to their agents in different areas on the basis of average off-takes in the past.

(c) No, Madam. The automobile tyres and tubes manufacturers have not allowed any quota for distribution through Consumer Cooperative Stores excepting in case of Scooter and auto-rickshaw tyres and tubes. In respect of the latter, 10 per cent of the replacement sales have been earmarked for distribution through Consumer Cooperative Stores.

उत्तर रेलवे में बिना टिकट यात्रा करने वाले यात्री

*578. श्री राम सहाय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि उत्तर रेलवे के बलियाखेड़ी, इकबालपुर, रायबरेली, नल्हेड़ी, डोईवाला, देवबन्द, ऋषिकेश आदि स्टेशनों पर हाल की चैकिंग के फलस्वरूप 549 व्यक्ति बिना टिकट यात्रा करते हुए पाये गये ; और

(ख) यदि हां, तो उनसे जुमनि की कितनी रकम वसूल की गई और उनमें से कितनों को इस अपराध के लिये दंड दिया गया ?

†[TICKETLESS TRAVELLERS ON CENTRAL RAILWAY

*578. SHRI RAM SAHAI : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that 549 persons were found to be travelling without tickets

as a result of a recent check at Baliakheri, Iqbalpur, Raebareli, Talheri, Doiwala, Deoband, Rishikesh etc. stations on the northern railway; and

(b) if so, the amount of penalty that was recovered from them and how many of them were convicted for the offence?]

रेल मंत्री (डा० राम सुभग सिंह) : (क) बलियाखेड़ी, इकबालपुर, रायवाला (रायबरेली नहीं), नल्हेड़ी बुजुर्ग, डोईवाला, देवबन्द ऋषिकेश आदि स्टेशनों पर उत्तर रेलवे द्वार हाल में की गई विशेष जांच के दौरान 716 व्यक्ति बिना टिकट या अनुचित टिकट पर यात्रा करते हुए पकड़े गये ।

(ख) जुमनि के रूप में 3,140 रुपये वसूल किये गये । 203 व्यक्तियों पर मुकद्दमा चलाया गया और इस अपराध के लिए दण्ड दिया गया ।

†[THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) 716 persons were detected travelling without tickets or with improper tickets during the special checks on ticketless travel conducted recently by the Northern Railway at stations Baliakheri, Iqbalpur, Railway (not Rae-bareli) Talheri Buzurg, Doiwala, Deoband, Rishikesh etc.

(b) A sum of Rs. 3,140 was recovered as penalty. 203 persons were prosecuted and convicted for the offence.]

साहिबगंज-क्यूल लूप लाइन

*579. श्री जगदम्बी प्रसाद यादव : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार जमालपुर में डिवीजनल मुख्यालय बनाने का विचार रखती है ;

(ख) क्या सरकार साहिबगंज-क्यूल सेक्टर में क्यूल तक दोहरी लूप लाइन बिछाने का विचार रखती है ; और

(ग) क्या सरकार इस लाइन पर एक और एक्सप्रेस गाड़ी चलाने का इरादा रखती है?